

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A No. 4282/2016

This the 4th day of January, 2019

Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)

Kriti Das Thokcham
S/o. Thokchom Lukhoi Singh,
Aged about 28 years,
R/o. Nilakuthi, PO Mantripukhri
Imphal-795 002, Manipur. ...Applicant

(By Advocate : Mr. Tippo Ningombam for Mr. Pukhrambam Ramesh Kumar)

Versus

1. Union of India
Through Secretary,
Department of Personnel & Training (DoPT)
Ministry of Personnel, Public Grievances and Pension
North Block, New Delhi – 110 001.

2. Union Public Service Commission
Through its Chairman
UPSC Bhawan, Dholpur House,
Shah Jahan Road, New Delhi – 110 069. ...Respondents

(By Advocates : Mr. Krishna Kumar)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :

Mr. Tippo Ningombam for Mr. Pukhrambam Ramesh Kumar, learned counsel submits that he is instructed by the applicant to withdraw the O.A.

2. Accordingly, the O.A is dismissed as withdrawn.

(Aradhana Johri)
Member (A)

(V. Ajay Kumar)
Member (J)

/Mbt/